**Annexure - 4**

Name of the corporate debtor: Greeta Musical instruments Manufacturing and Exporters Private Limited

Date of commencment of CIRP: 19/Apr/22

List of creditors as on : 27/Oct/22

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in Rupees)

| Sl. No | Name of creditor | Detials of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarante e | Whether related party? | % of voting share in CoC | | | | | |
| 1 | The LunchBox Inc. | May 18, 2022 | 35,000,000 | - | Financial | - | - | Yes | - | - | - | 35,000,000 | - | Not admitted |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| **Total** | | | **35,000,000** | **-** | | **-** | **-** | | **-** | **-** | **-** | **35,000,000** | **-** | |